

LOK SABHA

UNSTARRED QUESTION No. 2506

TO BE ANSWERED ON: 31st July, 2017

SAFETY OF OIL COMPANIES

2506. PROF. RAVINDRA VISHWANATH GAIKWAD:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has entered into any contract with private agencies with regard to safety as well as environment protection aspects in various Oil Companies and if so, the details thereof;
- (b) the funds spent by the Government in this regard during the current year; and
- (c) the steps taken/proposed to be taken by the Government to ensure safety of labourers / employees engaged in Oil companies?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(श्री धर्मन्द्र प्रधान)

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
PETROLEUM & NATURAL GAS**

(SHRI DHARMENDRA PRADHAN)

(a) & (b) : Safety and environment aspects of operative locations are taken care by the respective oil companies. Private agencies/consultants are also hired for imparting training and carrying out the Hazard and Operability (HAZOP) Studies, Risk Analysis and preparation of Disaster Management Plan (DMP), etc. as per requirement. Services of Pollution Control Board's approved agencies are hired for treatment and handling of oily sludge. Locations are established after taking due approvals from the Statutory Authorities like Petroleum and Explosives Safety Organisation (PESO), Pollution Control Board (PCB), Factory Inspectorate, Central Electricity Authority (CEA) etc. The infrastructure and firefighting equipments are designed and provided in line with the applicable Oil Industry Safety Directorate (OISD) standards.

(c) : Oil companies have well-defined safety, health environment mechanism to ensure safety of labourers/employees. Various measures are taken for the safety of labourers/employees such as training, health check-up, use of mandatory personal protective equipment, safety skill training, safety audits, safety promotional activities, safety committees, emergency planning and response, safety awareness, identification of hazard and risk assessment, emergency response and mock drills, reporting of near miss incidents, etc.
